

Statement of Annual Immovable Property Return for the year 2012 (As on 01.01.2013)

Service: Indian Corporate Law Service (ICLS)

Name of Officer (in full): ANANTA KUMAR SETHI, Designation: Asstt. ROC (WB) {presently working as Asstt. Director, RD(ER), Kolkata}

Date of Birth: 06.10.1972

Ministry/Department/Office: Registrar of Companies, West Bengal, M/o Corporate Affairs, Nizam Palace, 2nd Floor, 234/4, AJC Bose Road, Kolkata-700 020, Grade Pay: Rs.5,400/- Present Pay: Rs.17,550/-

(1) Name of district, sub-division, Taluk and Village in which property is situated.	(2) Name and details of property lands and buildings.	(3) Cost of construction/acquirement including land in case of house and year when purchased.	(4) *Present Value	(5) If not in own name, state in whose name held and his/her relationship to the Government servant.	(6) How acquired—whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of-acquisition and name with details of persons from whom acquired.	(7) Annual Income from the property.	(8) Remarks
At: Distt. Collectorate & Sub-Registry, Balasore Town Planning, P.S. Balasore (Orissa), No.157, Mauza:Sundari (Sthiban)	Residential Plot. Total Area: A0.10 dec. (Ten decimal). (Correction Khata No.380/17, Plot No.92 (Sarada-II))	Rs.1, 28,500/-	Not known	Self	By Purchase on 30.10.2006 From: Mr. Gopinath Sethi S/o Late Bhagaban Sethi, At:Tolanka, P.S: Town, Po/Distt: Balasore(Odisha)	-Nil-	N.A.

Signature: 

Dated: 14th January, 2013

Notes:

- 1) *In case where it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term lease also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1955, [now rule 18(1) of the CCS (Conduct) Rules, 1964] on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'no change' or 'no addition' or 'as in the previous year' should be avoided and full details provided.
- 5) The columns should be filled up neatly in capital letters.
